

The number of Lok Sabha Pool quarters to be constructed against the 3 Phases, and the number of quarters

so far made available from the General Pool as per the above commitment is as under:—

Types	Total No. of Qrs. of Lok Sabha Pool to be constructed in Phases I, II & III.	General Pool Qrs. since placed at the disposal of Lok Sabha Sectt.	Balance to be given to Lok Sabha/Rajya Sabha Pools
A . . . . .	64	32	32
B . . . . .	75	69	6
C . . . . .	107	60	47
D . . . . .	8	—	—
	254	161	85

The apportionment between the Lok Sabha/Rajya Sabha is to be done by them in the ratio of 2 : 1.

(d) 10 per cent of the new construction in the General Pool in DIZ area will continue to be made available to the extent of construction envisaged against Phases I, II and III of the Lok Sabha/Rajya Sabha Pool except quarters in type D. In view of the prevailing acute shortage in the General Pool, it may not be possible to increase the commitment. It is for the Lok Sabha/Rajya Sabha Secretariats to augment their construction programme to meet the demand since they have already launched a construction programme.

**Faculty of Law Building at Aligarh Muslim University**

2465. SHRI ZAINUL BASHER: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the University Grants Commission has sanctioned money for the construction of Faculty of Law Building at Aligarh Muslim University;

(b) whether work has been completed; and

(c) if not, the reasons therefor?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) to (c). According to the information received from the University Grants Commission, the proposal of the Aligarh Muslim University for construction of its Law Faculty Building at an estimated cost of Rs 3.5 lakhs was approved by the Commission during the Fifth Five-Year Plan. However, as the plans and estimates for the building were submitted by the University to the Commission only towards the end of the Fifth Plan period, the University was advised to defer the construction and include the proposal in its Sixth Plan Development Scheme.

शिक्षा प्राप्त करने हेतु समान अवसर

2466. श्री जैनुल बशर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का एक ऐसी व्यवस्था करने का विचार है जिसके अन्तर्गत देश के